

**Government of India  
Ministry of Finance  
Department of Revenue**

**RAJYA SABHA  
UNSTARRED QUESTIONS NO. 41  
TO BE ANSWERED ON TUESDAY, DECEMBER 11, 2018  
AGRAHAYANA 20, 1940 (SAKA)**

**SPECIAL FACILITIES TO HONEST TAX-PAYERS**

41. SHRI LAL SINH VADODIA:

Will the Minister of Finance be pleased to State:

- (a) whether it is a fact that Government is considering to provide special facilities to the honest tax-payers;
- (b) if so, whether Government has taken any steps in this regard so far; and
- (c) if so, the details thereof and if not, the reasons therefor?

**ANSWER  
MINISTER OF STATE IN THE MINISTRY OF FINANCE  
(SHIV PRATAP SHUKLA)**

(a) to (c ): An internal committee was constituted by Department of Revenue to recommend a scheme for grant of privileges to honest income taxpayers. The report of the committee is being examined by the government and no decision has yet been taken.

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